

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3429
ANSWERED ON:29.07.2009
RESERVATION FOR ECONOMICALLY WEAKER SECTIONS
Mani Shri Jose K.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to amend the Constitution to specify reservation for economically weaker sections of the society for admission in educational institutions and in Government jobs;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the proposed amendment is likely to be taken up by the Government?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

- (a): There is no such proposal under consideration of the Government.
- (b) & (c): Do not arise.